(33)

Declaration of Assets and Liabilities

Year 2025

I. SUNIC KUMAR son/daughter/wife of LATE SURESH PASWANI

SO (EST)

aged. 45 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIA

Service and presently working as ASSISTANT SECTION OFFICER

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

A. Details of movable assets

myself, my spouse and dependants*:

(Assets in joint name indicating the extent of joint ownership will also have to be

given)

Sr. No.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(1)	Cash	20000/- NIL NIL		MIL	NZL NZ		
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	The same and the same of	FING CAND BAND SAYE SOCKETSON	PRA NIL	NZL	~126	
(iii)	Bonds, Debentures and Shares in companies	NZL	NIL	NZI	NIZL	N121	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 5159055 1531 /- Q	10 N=L	NZL	NIZL	NZI	
(v)	Motor Vehicles (details of make, etc.)	(UBROS TVS-VIC UBROLD	10R N 1-1452	IL NIL	NIL	NZC	
(vi)	Jewellery (give details of weight and value)	12gm-ga 97380/-	- 800 117)-gang 568050 150gm-s	16230 16230 500ms	Nd 109 m 96.1d 1- 81150/- 1007 50 gm-5	118 118 118 118	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NZL	NIZL	NIZL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B.

[Note: Properties in Joint ownership indicating the extent of joint ownership will are to be indicated]

Sr.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Etc. Name	
i)	Agricultural Land KHH - Location(s) 9 - Survey number(s) PLC - Extent (Total Measurement) 14 -Current market value	9 NII.	11, 1116	(undivid	NIZL	NIL	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	,	Plut N Touzi Khatu	1.432 11.432 11.5570 11163	Survey & Value	hono-Philow - 50	www.sham.
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL			NZI	^1Z(
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N120	^/2	L 171	N12(MZI	
(v)	Others (such as interest in property)				1		

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI, PAINA	487593/-
(6)	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIC
	(b) dues to departments dealing with supply of water	NZL	NZL
	(c) dues to departments dealing with supply of electricity	NZI	NZI

Suniz Kumar

	(d) dues to departments dealing with telephones	NEL	· VIIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, If any	NIL	NIZC
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	83919/- Assessment year - 2 Period - 2023-29	2024-25
	1-		The state of the s
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	PAN NID ASJOK6	158L NIZL
	Indicate the assessment year upto which Wealth	1-11 NII48JOK6	366

Personal Detail

GPF/CPF/PRAN No.	;-	PTS/BCA- 1296			
Gender	:-				
Date of Birth	;-	3 0 0 1 1 9 8 0 (DD/MM/YYYY			
Class/Group	:-	3 (NG) (A/B/C)			
Cadre	}•	ADMINICIRATIVE CADRE			
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)			
Home District	;-	PAINA			

knowledge and belief.

Signature Suniz Kumar

Name of Employee: SUNIL KUMAR TI

Place: PATNIA Date: 25-02-2025

Designation: ASSISTANT SECTION OFFICER
Department: BIHAR LEGIZSLATIVE ASSEMBLY
SECRETARIAT

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Suniz Kimar